structural defects at the time of construction?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Upgradation of extra Departmental Sub-Post Office at Deepnagar

1189. SHRI PREM PRADEEP: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria for upgrading Extra Departmental Sub-Post Office into regular Sub-Post Office;

(b) whether there is any proposal to upgrade the Extra Departmental Sub-Office into regular Sub-Post Office in Village Deepnagar in Nalanda District of Bihar; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMI-CALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH):

> (a) (i) The proposed sub-office should have a minimum anticipated work-load of 5 hrs. per day.

 (ii) While the proposed departmental sub office is expected to be financially self supporting in urban areas, a loss of Rs. 2400 is allowed (Rs. 4800/ - in hilly/backward/tribal areas).

(b) and (c). The information is being collected and will be laid on the Table of the House.

[Translation]

Shares from Narmada Waters

1190. SHRISATYANARAYANJATIYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the award given by the Narmada Water Dispute Tribunal with regard to sharing of Narmada river waters;

(b) the arguments put forward before NWDT by the States concerned in favour of their claims for such waters; and

(c) the present position of utilisation of the allocated waters by the States concerned?

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTA-DIA): (a) The allocation of water of Narmada river at 75% dependable yield as per Narmada Water Disputes Tribunal Award is as under:

| 1 | Million Acre Feet (MAF) Million m ³ (m. cum.) | |
|----------------|--|----------|
| | 2 | 3 |
| Madhya Pradesh | 18.25 | 22511.00 |
| Gujarat | 9.00 | 11191.00 |
| Maharashtra | 0.25 | 308.36 |
| Rajasthan | 0.50 | £1£ 10 |